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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA No. 708/KB/2018

CP No. 260/2016

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH AUGUST, 2018, 10:30 A.M

Name of the Company		Maheshwari Mining Pvt. Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mse. Manju Bhuteria. Adv. } Applicant
2 Mr. N. GURUMURTHY, FCA }

[Signature]
6/8/18

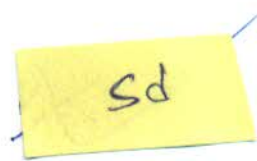
5. 06-08-2018 – CA No. 708/KB/2018 – CP No. 260/2016 – Maheshwari Mining Pvt. Ltd.

O R D E R

The Ld. Counsel for the Petitioner Companies appeared.

Perused the record.

Adjourned for further consideration on 07-09-2018.



(MADAN B GOSAVI)

MEMBER(JUDICIAL)